THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI **CHANDULAL** CHANDRAKAR): (a) Andhra Pradesh, like the rest of the country, abounds in places of tourist interest. However, Nagarjun-akonda are Hyderabad and considered to be of major tourist importance from the point of view of promoting international tour, ism.

(b) and (c) Detailed proposals for the development of tourist infrastructure at the above two centres, as also at other centres falling on travel circuits to be identified for promoting international tourism are awaited from the Department of Tourism, Andhra Pradesh.

Take over of wholesale trade of essential articles and essential drugs

680. SHRI M KALYANASUNDA-RAM: Will the Minister of CIVIL SUPPLIES be pleased to state:

- (a) whether there is any proposal under Government's consideration to take over wholesale trade of essential articles and essential drugs for ensuring procurement ana distribution at fair price; and
- (b) if so, what are the details of the proposal?

THE MINISTER OF CIVIL SUPPLIES (SHRI VIDYA CiiARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

Reallocation of export quota for cotton waste

681. SHRI BISHAMBHAR NATH PANDE:

> SHRI KRISHNA NAND IOSHI:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to reallocate export quota for cotton waste;

- (b) if so, what are the reasons therefor;
- (c) whether it has been alleged by All India Cotton Waste Exporters' Association that large number of outsiders had cornered the quotas;
- (d) if so, whether any enquiry has been ordered into the allegation; and
- (e) if so, what are the details in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) 25,000 bales of cotton waste were allowed for export during 1979-80 and this quantity was allotted in November' 79. After the premissible period allowed for shipment it was found that only 5184 bales had been actually shipped. Joint C. C. I. and E. issued a fresh Notice for allocating the unutilised quantity. Based on the response to this Notice the remaining quantity was reallotted in March, 1980. There will be n₀ further reallocation as the relevant year 1979-80 has since expired. Fre_{sn e}xport for the year 1980-81 will be considered as part of the over all policy for cotton exports for the year.

(c) to (e) A complaint was received by the Textile Commissioner to this effect, but this has no relevance in view of the lact that any Indian citizen is eligible for allotment on a first-come fisrt-served basis. Lack of prior exporting record not a disqualification for this purpose.

Allegations against All India Hand-loom Fabrics Marketing Cooperative Society

682. SHRI KRISHNA NAND JOSHI;

> SHRI BISHAMBHAR NATH PANDE:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that allegations have against recently been made irregularities, mismana-